NATIONAL COMPANY LAW TRIBUNAL





MUMBAI BENCH

C.P. No .: 9114

18 Item No (As Per Cause List) .:

Filed U/s.:

Date .: 6/2/2018

Name & Signature of Counsel for Petitioner:

Mr. kund mehtz ils Ranjih & ec. Adv. for Pektionen

Name & Signature of Counsel for Respondent:

Shrivardhan Deshpande, Adr. P i/b Desai & Diwanji

COMMON ORDER

C.A. Nos. 114/2016 & 115/2016 In T.C.P. No. 88/397-398/CLB/MB/MAH/2014
C.A. Nos. 116/2016 & 117/2016 In T.C.P. No. 91/397-398/CLB/MB/MAH/2014
C.A. Nos. 118/2016 & 119/2016 In T.C.P. No. 92/397-398/CLB/MB/MAH/2014
C.A. Nos. 120/2016 & 121/2016 In T.C.P. No. 93/397-398/CLB/MB/MAH/2014
C.A. Nos. 122/2016 & 123/2016 In T.C.P. No. 94/397-398/CLB/MB/MAH/2014
C.A. Nos. 124/2016 & 125/2016 In T.C.P. No. 95/397-398/CLB/MB/MAH/2014
C.A. Nos. 126/2016 & 127/2016 In T.C.P. No. 96/397-398/CLB/MB/MAH/2014
C.A. Nos. 128/2016 & 129/2016 In T.C.P. No. 97/397-398/CLB/MB/MAH/2014
C.A. Nos. 130/2016 & 131/2016 In T.C.P. No. 98/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- The Learned Representative of the Petitioner is seeking adjournment.
- Adjourned to 12.04.2018 at 2.30 PM for Final Hearing.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 06.02.2018. Sd/-

M.K. Shrawat Member (Judicial)